

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

S.B. Civil Writ Petition No. 113/2022

1. Chunnilal S/o Ishwardas, R/o Mohalla Bachadi, Tehsil Kotputli District Jaipur Rajasthan
2. Rohit S/o Ramesh Chand, R/o Mohalla Bachadi, Tehsil Kotputli District Jaipur Rajasthan

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

connected with

S.B. Civil Writ Petition No. 114/2022

Laxman Prasad Saini S/o Shri Nathuram Saini, Aged About 70 Years, R/o Ward No.16 Opposite Sardar School, Buchaheda, Kotputli District Jaipur

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman

5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 115/2022

Smt. Savitri Yadav W/o Shri Ram Karan Yadav, Aged About 58 Years, R/o Mohanpura, Tehsil Kotputli District Jaipur Rajasthan

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal, Kotputli Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 122/2022

Vishal Sharma S/o Shri Mahesh Kumar Sharma, Aged About 37 Years, R/o Purana Telephone Exchange Wali Gali, Ward No. 14, Mohalla Basari, Kotputli, Jaipur, Rajasthan.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self

Government, Government Of Rajasthan, Jaipur.

4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 155/2022

Prem Devi W/o Shri Ramanand Agarwal, Aged About 60 Years, R/o Nand Fashion, Near Nagar Palika Tiraha, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 156/2022

Vijay Kumar Punjabi S/o Shri Omprakash Punjabi, Aged About 40 Years, R/o Ward No. 9, Mohalla Basadi, Kotputli, District Jaipur - 303108.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban

Development And Housing Department, Secretariat,
Jaipur.

3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 157/2022

Prem Singh S/o Shri Surajbhan Singh, Aged About 56 Years,
Having Its Shop Jodhpur Mishthan Bhandar, Opp. Nagarpalika
Park, Pandit Market, Tehsil Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 158/2022

Sushil Kumar Agarwal S/o Late Shri Giriraj, Aged About 41
Years, R/o Ward No. 14, Krishna Takij, Kotputli, District
Jaipur - 303108.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary,

Department Of Local Self Government, Secretariat,
Jaipur.

2. State Of Rajasthan, Through Principal Secretary,
Urban Development And Housing Department,
Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local
Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal
Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli,
District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 159/2022

Indraj Gurjar S/o Shri Bhagvana, Aged About 66 Years, R/o
Dhani Ramsagar, Tan Aamai, Tehsil Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary,
Department Of Local Self Government, Secretariat,
Jaipur.
2. State Of Rajasthan, Through Principal Secretary,
Urban Development And Housing Department,
Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local
Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal
Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli,
District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 160/2022

Babulal Sharma S/o Late Shri Chiranji Lal Sharma, Aged
About 77 Years, R/o Pandit Market, Near Nagar Palika Park,
Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 161/2022

Ashok Kumar Sharma S/o Late Shri Shimbhudayal Sharma, Aged About 59 Years, R/o Pandit Market, Near Nagar Palika Park, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 162/2022

Makhan Lal Gupta S/o Shri Snehi Lal Gupta, Aged About 78

Years, Resident Of Mohalla Basdi, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 105/2022

Mahendra Kumar Bansal S/o Late Shri Ramjilal Choudhary, Aged About 60 Years, R/o Mohalla Buchaheda Kasba Kotputli District Jaipur Rajasthan

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 106/2022

Jagdish Prasad Saini S/o Shri Sadharam Saini, Aged About 68 Years, R/o Ward No.16 Buchaheda, Kotputli District Jaipur

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal, Kotputli Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 108/2022

Smt. Vandana Bhardwaj W/o Shri Umakant Bhardwaj, Aged About 65 Years, R/o Mohalla Buchaheda, Tehsil Kotputli District Jaipur Rajasthan

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District

Jaipur

----Respondents

S.B. Civil Writ Petition No. 110/2022

Sulochna W/o Shri Mahendra Kumar Bansal, Aged About 62 Years, R/o Mohalla Buchaheda Kasba Kotputli District Jaipur Rajasthan

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 111/2022

1. Tarachand Saini Son Of Hanuman Prasad Saini, R/o Ward No.16 Buchaheda, Kotputli District Jaipur
2. Devendra Kumar Son Of Hanuman Prasad Saini, R/o Ward No.16 Buchaheda, Kotputli District Jaipur

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local

Self Government, Government Of Rajasthan Jaipur

4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 120/2022

1. Mahendra Kumar Bansal S/o Late Shri Ramjilal Choudhary, Aged About 62 Years, R/o Mohalla Buchaheda Kasba Kotputli District Jaipur Rajasthan
2. Ramakant Sharma S/o Shri Tarachand Sharma, R/o Madhukar Garh Colony, Mohalla Buchaheda Kasba Kotputli, District Jaipur Rajasthan

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 152/2022

1. Omprakash S/o Late Shri Budha Ram, Aged About 73 Years, Resident Of Purana Bus Stand, Main Market, Kotputli, District Jaipur.
2. Radhey Shayam S/o Late Shri Budha Ram, Aged About 62 Years, Resident Of Purana Bus Stand, Main Market, Kotputli, District Jaipur.

3. Kishan Lal S/o Late Shri Budha Ram, Aged About 58 Years, Resident Of Purana Bus Stand, Main Market, Kotputli, District Jaipur.

----Petitioners

Versus

1. State Of Rajasthan, Through Pr. Secretary, Department Of Local Self Government, Government Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Govt. Of Raj. Jaipur.
3. Director And Special Secretary, Local Bodies, Govt. Of Rajasthan, Near Civil Lines Phatak, Jaipur
4. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 154/2022

Gopalram S/o Shri Rampratap Chipi, Aged About 75 Years, Resident Of Nehru Bazar, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 107/2022

Khyaliram Saini S/o Shri Bahadurmal Saini, Aged About 46 Years, R/o Amarpura Nai Kothi, Tan Bhachdi, Kasba Kotputli, District Jaipur

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 109/2022

Ramakant Sharma S/o Late Tarachand Sharma, Aged About 50 Years, R/o Basdi, Kotputli District Jaipur Rajasthan

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal, Kotputli Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 112/2022

1. Smt. Gendi Devi, W/o Late Phool Chand Saini
2. Krishna Kumar Saini, S/o Late Phool Chand Saini
3. Om Prakash Saini S/o Late Phool Chand Saini, R/o Ward No.16 Buchaheda, Kotputli District Jaipur

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary Department Of Local Self Government Govt. Of Rajasthan, Govt. Secretariat, Jaipur
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat Jaipur
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan Jaipur
4. Nagar Palika Mandal Kotputli, Jaipur Through Its Chairman
5. Executive Officer, Municipal Board, Kotputli District Jaipur

----Respondents

S.B. Civil Writ Petition No. 121/2022

Satya Narayan Sharma S/o Late Shri Kanhaiya Lal Sharma, Aged About 61 Years, R/o Purana Telephone Exchange Wali Gali, Ward No. 14, Mohalla Basari, Kotputli, Jaipur, Rajasthan.

सत्यमेव जयते

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal

Officer, Kotputli, District Jaipur.

5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 125/2022

Satya Narayan Sharma S/o Late Kanhaiya Lal Sharma, Aged About 61 Years, R/o Purana Telephone Exchange Wali Gali, Ward No. 14, Mohalla Basari, Kotputli, Jaipur, Rajasthan.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 169/2022

Ratiram Saini S/o Shri Fatehchand Saini, Aged About 41 Years, R/o Amarpura Nayi Kothi, Tehsil Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.

3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 170/2022

Omprakash Punjabi S/o Shri Ishwardas Punjabi, Aged About 62 Years, Having Its Office At Sangeeta Saree Centre, Near Nagar Palika Tiraha, Kotputli, District Jaipur - 303108

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 188/2022

Pushkarmal Saini S/o Shri Bhuramal Saini, Aged About 79 Years, R/o Govt. Sardar Senior Secondary School, Buchaheda, Ward No. 16 Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.

2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 193/2022

Ramanand Soni S/o Shri Matadeen Soni, Aged About 60 Years, R/o Near Pradhan Ji Ki Kothi, Lbs Market, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 312/2022

Narendra Sharan Bansal S/o Shri Madan Sharan, Aged About 65 Years, R/o Mohalla Buchaheda, Ward No. 19, Opp. Old Nagarpalika Office, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 319/2022

1. Kalyan Chand S/o Shri Changamal, Aged About 70 Years, R/o Bhagwati Palace, Nehru Bazar, Kotputli, District Jaipur.
2. Vikas Agarwal S/o Shri Kalyan Chand, R/o Bhagwati Palace, Nehru Bazar, Kotputli, District Jaipur.

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 320/2022

1. Kalyan Chand S/o Shri Changamal, Aged About 70 Years, R/o Bhagwati Palace, Nehru Bazar, Kotputli, District Jaipur.
2. Santosh Devi W/o Shri Kalyan Chand, R/o Bhagwati Palace, Nehru Bazar, Kotputli, District Jaipur.

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 322/2022

Suresh Chand Sharma S/o Late Shri Birdi Chand Sharma, Aged About 70 Years, R/o Near Purani Nagar Palika, Moholla Buchaheda, Tehsil Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.

5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 324/2022

Foolchand Saini S/o Shri Narayan Saini, Aged About 62 Years, R/o Nehru Bazar, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 334/2022

Habul Chand Mathur S/o Banwari Lal, Aged About 60 Years, R/o Nehru Bazar, Basadi, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal

Officer, Kotputli, District Jaipur.

5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 186/2022

Kiran Devi W/o Shri Sadharam Goyal, Aged About 60 Years, Having Its Shop At Shriram Medical And General Store, Opposite To Samsung Showroom, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 187/2022

Shyam Sundar Sharma S/o Late Shri Prahlad Chand Sharma, Aged About 56 Years, R/o Pandit Market, Near Nagar Palika Park, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.

3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 191/2022

1. Shriram Sharma S/o Shri Mahavir Sharma, Aged About 38 Years, Resident Of Ward No.3, Laxminagar, Kotputli, District Jaipur.
2. Krishna Sharma S/o Shri Mahavir Sharma, Resident Of Ward No.3, Laxminagar, Kotputli, District Jaipur.

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 192/2022

Mukesh Kumar Garg S/o Shri Shankar Lal Garg, Aged About 42 Years, Shop At Jaganath Mobile Store, Near Nagar Palika Tiraha, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary,

Department Of Local Self Government, Secretariat,
Jaipur.

2. State Of Rajasthan, Through Principal Secretary,
Urban Development And Housing Department,
Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local
Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal
Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli,
District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 196/2022

1. Aditya Bhardwaj S/o Shri Ved Prakash Bhardwaj,
Aged About 30 Years, Basadi Colony, Resident Of
Ward No. 12, Kotputli, District Jaipur.
2. Nitin Bhardwaj S/o Shri Ved Prakash Bhardwaj, Aged
About 39 Years, Resident Of Basadi Colony, Ward No.
12, Kotputli, District Jaipur.
3. Dev Anand S/o Shri Mohan Lal, Aged About 50 Years,
R/o Ward No. 5, Laxmi Nagar, Kotputli, District Jaipur.
4. Ramsingh Saini S/o Shri Sohan Lal Saini, Aged About
45 Years, Resident Of Village Daduka, Tehsil Kotputli,
District Jaipur.

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary,
Department Of Local Self Government, Secretariat,
Jaipur.
2. State Of Rajasthan, Through Principal Secretary,
Urban Development And Housing Department,
Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local
Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli, Through Chief Municipal
Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board, Kotputli, District

Jaipur.

----Respondents

S.B. Civil Writ Petition No. 244/2022

Prakash Chand Saini S/o Shri Shyam Lal Saini, Aged About 53 Years, R/o Near Govt. Sardar Senior Secondary School, Buchaheda, Ward No. 16, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 268/2022

Reshu Bansal S/o Late Shri Shivkumar Bansal, R/o Mohalla Buchaheda, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal

Officer, Kotputli, District Jaipur.

5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 291/2022

Gaurav Goyal S/o Late Shri Ashok Kumar Goyal, Aged About 36 Years, R/o Goyal Medical And General Store, Old Bus Stand, In Front Of Nagar Palika Park, Kotputli.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 304/2022

1. Kailash Chand Saini S/o Shri Bahadur Mal Saini, Aged About 54 Years, R/o Mohalla Basdi, Near Shani Mandir, Kotputli, District Jaipur.
2. Bahadur Mal Saini S/o Shri Arjun Lal Saini, R/o Mohalla Basdi, Near Shani Mandir, Kotputli, District Jaipur.

----Petitioners

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.

2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 305/2022

Amit Kumar Saini S/o Shri Banwari Lal Saini, Aged About 41 Years, R/o Hanuman Sharan Market, Near Ram Bhawan, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 313/2022

Jagdish Prasad Gurjar S/o Shri Hari Narayan Gurjar, Aged About 58 Years, Resident Of Tryblue Fashion Hub, In Front Of Sardar School, Hanuman Sharan Marg, Tehsil Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 318/2022

Jitendra Choudhary S/o Mohan Lal Choudhary, Aged About 51 Years, R/o Near Nagar Palika Park, Punjabi-Sindhi Gali, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 321/2022

Kishan Bansal S/o Late Shri Siyaram Bansal, Aged About 44

Years, R/o Resident Of Ward No. 8, Near Rambhawan,
Mahaula Bhuchaheda, Tehsil Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary,
Department Of Local Self Government, Secretariat,
Jaipur.
2. State Of Rajasthan, Through Principal Secretary,
Urban Development And Housing Department,
Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local
Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal
Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli,
District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 323/2022

Satish Kumar Gupta S/o Late Shri Ramkaran Khandelwal,
Aged About 51 Years, R/o Rajneta Bol, Near Nagar Palika
Tiraha, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary,
Department Of Local Self Government, Secretariat,
Jaipur.
2. State Of Rajasthan, Through Principal Secretary,
Urban Development And Housing Department,
Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local
Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal
Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli,
District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 331/2022

Ashok Kumar Sharma S/o Late Shri Madanlal Sharma, Aged About 55 Years, R/o Mohalla Bachardi, Near Shani Mandir, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 333/2022

Govind Narayan Sharma S/o Shri Badri Prasad Sharma, Aged About 70 Years, R/o Kamla Bhawan, Nehru Bazar, Near Shanidev Mandir, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli,

District Jaipur.

----Respondents

S.B. Civil Writ Petition No. 335/2022

Hazarilal Saini S/o Shri Boduram Saini, Aged About 56 Years, R/o Dhani Raniwala, Sarund, Kotputli, District Jaipur.

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary, Department Of Local Self Government, Secretariat, Jaipur.
2. State Of Rajasthan, Through Principal Secretary, Urban Development And Housing Department, Secretariat, Jaipur.
3. Director And Joint Secretary, Department Of Local Self Government, Government Of Rajasthan, Jaipur.
4. Municipal Board, Kotputli Through Chief Municipal Officer, Kotputli, District Jaipur.
5. Executive Officer, Municipal Board - Kotputli, Kotputli, District Jaipur.

----Respondents

For Petitioner(s) : Mr. Kamlakar Sharma, Senior Counsel assisted by Rachit Bohra, through VC. Mr. Anand Bhardwaj, through VC., Mr. Ravi Shankar Sharma, through VC. Mr. Ajay Gupta, through VC.

For Respondent(s) : Mr. Anil Mehta, AAG, through VC.

HON'BLE MR. JUSTICE INDERJEET SINGH

Order

07/01/2022

In all these petitions, since common question is involved, hence with consent of the parties, these petitions have been heard together and are being decided by the present order.

Learned Senior Counsel assisted by the other counsels appearing for the petitioners submitted that the petitioners are aggrieved by the notice dated 14/15.12.2021 as well as the public notice dated 23.12.2021 issued to them by the respondent-Nagar Palika, Kotputli for removal of encroachments from the road as also the respondent-Nagar Palika has demanded the documents from the petitioners of their lawful title over the disputed land. Learned Senior Counsel further submitted that the petitioners have submitted their reply/objections pursuant to the notices issued to them but the Nagar Palika without considering their reply/objections is going to demolish their construction.

Mr. Anil Mehta, learned Additional Advocate General appearing on behalf of the respondents submitted that they will look into the reply/objections of the individual persons including the petitioners submitted by them pursuant to the notice and only after due consideration thereon, final decision shall be taken in the matter.

Heard counsel for the parties and perused the record.

Considering the submissions made by counsel for the parties, in the facts and circumstances, I deem it just and proper to direct the respondent-Nagar Palika to decide the objections submitted by the petitioners pursuant to the notice issued to them, by reasoned and speaking order within a period 30 days. However, the parties are directed to maintain the status-quo with regard to the property in disputed as it exists today, till the final decision is taken in the matter by the Nagar Palika. In the event of any adverse decision being taken by the respondent-Nagar Palika, the petitioners would be at liberty to challenge the same before the

appropriate forum. It is further directed that the respondent-Nagar Palika shall act upon on their decision after 15 days of its issuance.

With the above observations/directions, the present writ petitions stand disposed of. Copy of this order be placed in each connected file.

(INDERJEET SINGH),J

MG/76-87, 124-129, 131-132,180-182,185-186,190-191,235-242,244-250,252-261.

RAJASTHAN HIGH COURT



सत्यमेव जयते